

Food Corporation of India and make it an effective body; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) The functions of the Food Corporation as prescribed in the Food Corporation Act include purchase, storage, movement, transport, distribution and sale of foodgrains and other foodstuffs. These functions are already wide enough. By now the Corporation is discharging these functions in one or the other manner in the States of Andhra Pradesh, Madras, Mysore, Kerala, Gujarat, Orissa, Rajasthan, Punjab and Union Territories of Delhi and Pondicherry.

Besides, the Corporation is also implementing a pilot scheme for popularization of high yielding varieties of paddy by way of supplying improved varieties of seeds, inputs and cash credit etc. to farmers in the selected areas of Andhra Pradesh and Madras.

(b) Does not arise.

Supply of Fertilisers at Subsidised Prices

***53. Shri P. C. Borooah:**
Shri Naval Prabhakar:
Shri Yashpal Singh:
Shri Eswara Reddy:
Shri Sidheshwar Prasad:
Shri Warior:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the decision which Government have taken for making cheap fertilisers at subsidised prices available to the farmers;

(b) the per acre availability of fertilisers in each State in India; and

(c) how it compares with that in different agriculturally advanced countries and how the fertiliser prices in India compare with those in vogue in such advanced countries?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) There is no proposal to reduce the present level of fertiliser prices.

(b) and (c). Three statements are laid on the Table of the House. [Placed in Library. See No. LT-6468/66].

Mangalore Port

***54. Shri Hari Vishnu Kamath:**
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri Nath Pai:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to refer to the reply given to Unstarred Question No. 1270 on the 1st March, 1966 and state:

(a) whether the examination of the Master Plan for the Mangalore Port has since been completed; and

(b) if so, with what results?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). Yes, Sir. It has been found that the areas already notified for acquisition are essential for the Project and represent the minimum requirements.

Aid from U.S.S.R. for Development of Agriculture

***55. Shri Kolla Venkalah:**
Shri Vishwa Nath Pandey:
Shri Bishwanath Roy:
Shri K. C. Sharma:
Shri Yashpal Singh:
Shri R. S. Pandey:
Shri Kishang Keishing:
Shri R. Barua:
Shri Surendra Pal Singh:
Shri N. E. Laskar: